

Arrests for hoarding under essential Commodities Act

1342. SHRI D. K. HANDA:
SHRI SAMAR GUHA:
SHRI MUHAMMED
SHERIFF:
SHRI SHASHI BHUSHAN
SHRI M C. DAGA

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) number of persons arrested in each State for hoarding under Essential Commodities Act during recent anti-hoarding drive;

(b) details of articles seized from them;

(c) number of those who have been sentenced, fined and detained; and

(d) whether some Indian Newspapers have accused politicians and administrative personnel of having complicity with hoarders and if so, the facts thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (d). The information is being collected and will be laid on the Table of the House

Shortage of Power in States during last three months

1343. SHRI R V SWAMINATHAN
SHRI K. LAKKAPPA

Will the Minister of ENERGY be pleased to state:

(a) whether there has been acute shortage of power in the country during the last three months;

(b) if so, the States which were greatly affected due to shortage of power;

(c) the main causes thereof; and

(d) the steps taken by surplus States to provide power to deficit States?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). There are some States where a shortage of power has continued during the last 3 months. These are Punjab, Haryana and Uttar Pradesh in the Northern Region and Karnataka and Andhra Pradesh in the Southern Region. Since October, 1974 Maharashtra and Orissa have also been facing power shortages. Tamil Nadu had faced a power shortage till August 1974. The DVC had also been facing power shortages upto September 1974 but the position since then has been satisfactory

(c) The main cause for power shortage in the country is the shortfall in additions to the generating capacity to meet the growing load demands. The failure of monsoons in various parts of the country, has further aggravated the position.

(d) Wherever possible, energy from surplus areas is being made available to the deficit States. In the Northern Region, U.P. is receiving relief from the Badarpur Station in Delhi and the Bihar/D.V.C. systems. Similarly Punjab and Haryana are also receiving relief from the Badarpur Station. Punjab has also been getting help from Himachal Pradesh and Jammu and Kashmir. In the Western Region, Madhya Pradesh has been assisting the Maharashtra system, depending upon power availability in the Southern Region. Kerala has been providing relief to Tamil Nadu and Andhra Pradesh received relief from Orissa when that State had a surplus. In the Eastern Region, the DVC is helping the West Bengal/Calcutta Area. At present it is also providing relief to Orissa for meeting the requirements of the Rourkela Steel Plant.